NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/427/ (IB)/2017

NAME OF THE PETITIONER(S)

: M.K SONS ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

seepa Mariappan

counsel for Petitioner

seepall

for Adv. B. Dhomovay

Scaritcale

Counsel In Respudent feering

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor brought one D.D. No.013832 to the tune of Rs.7 lakh dated 12.09.2017 of Indian Bank, the same is handed over to the Counsel for the Petitioner. Counsel for the Corporate Debtor prayed for more time to file the schedule for payment of the remaining outstanding debt. At request, time is enlarged. Put up on **05.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk